

scope for giving licences to *few more* industries to be established in U.P. based on this organic raw material. This will save the State from exporting alcohol to foreign countries in the event of excesses. More alcohol based industries would mean more encouragement to State alcohol producing distilleries.

The Industries Department should take appropriate action in the matter and find out ways and means for utilisation of this excess alcohol of U.P. preferably within U.P. as sometimes due to poor off-take the distilleries have to stop their production which position would be avoided by setting up more alcohol based industries.

(iii) **REPORTED VIEWS OF THE VICE FOREIGN MINISTER OF CHINA ON SINO-INDIAN BORDER ISSUE AND INDIA-CHINA RELATIONS**

SHRI DHIRENDRANATH BASU (Katwa): With your permission, I rise to mention a matter of great public importance. Mr. Han Nien Lung, the Vice Foreign Minister of China has expressed his views in an interview to a visiting New Delhi journalist in Peking on April 19. Mr. Han had also suggested that China wanted that the border issue with India should be frozen and set aside for the present and that the two countries could tackle other questions to create a proper atmosphere for talks and establishment of good relationship between the two countries. He says that India is not going fast while he cited as positive action by China the oral invitation to our Foreign Minister to visit China. I want to know from the hon. Foreign Minister the reaction of the External Affairs Ministry on the "Reports from Peking" quoting Chinese Vice Foreign Minister Shri Han Nien Lung as saying that China was taking 'positive' action but India was not going fast enough to improve Sino-Indian relations.

(iv) **REPORTED STATEMENT BY THE CHINESE VICE MINISTER OF FOREIGN AFFAIRS IN PEKING ON SINO-INDIAN RELATIONS**

SHRI YADVENDRA DUTT (Jaunpur): I am thankful to you that you have accepted my 377 but it is on the same matter that the hon. Member had raised. The Vice Minister of Foreign Affairs said in Peking on 19th April, 1978 that the border issue between India and China be frozen and China would prefer to tackle other issues so as to create a proper climate for the settlement of the border issue.

MR. SPEAKER: Two statements on the same had been selected; there has been some mistake.

SHRI YADVENDRA DUTT: I was wanting to draw the attention of the government that when the Chinese delegation came here, they met our Prime Minister and the Prime Minister gave an assurance in the House that the border question is the most important question. That is the main irritant between us and China.

MR. SPEAKER: Please confine to the statement.

SHRI YADVENDRA DUTT: They want the border dispute to be frozen and they want us to discuss something else. May I hope that the Prime Minister will bear in mind that things happened inspite of all the sweet talk, in 1962.

MR. SPEAKER: You must have seen the rules; you must confine yourself to the statement given by you.

SHRI YADVENDRA DUTT: I am doing so.

MR. SPEAKER: No; what you are now saying is not there in the statement.

SHRI YADVENDRA DUTT: The Chinese government had ruled out the problem and in effect it has served notice that that question be